

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO. 175/2000
in
O.A. NO. 2297/1996

✓

New Delhi, this the 5th day of July, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Jai Narain ... Applicant

(By Shri S.C.Luthra, Advocate)

-versus-

Govt. of N.C.T. of Delhi & Ors. ... Respondents

O R D E R (ORAL)

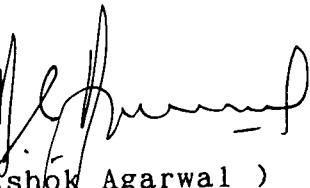
Shri Justice Ashok Agarwal :

By the order under review we had directed payment of backwages from 1st October, 1998. The date 1st October, 1998 is not a typographical error as is sought to be projected; the same was meant as 1st October, 1998.

2. Present review application, in the circumstances, is rejected.

V. K. Majotra

(V. K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman

/as/